

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.11.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4453 of 2022 in Comp. App (AT) (Ins) No. ___ of 2022	Surpreet Singh Suri Vs. Pragati Impex India Pvt. Ltd. & Anr.	Utkarsh Singh
2.	I.A. No. 4454 of 2022 in Comp. App (AT) (Ins) No. ___ of 2022	Renu Kapoor Vs. Shailesh Verma & Ors.	Anuj Tiwari
3.	I.A. No. 4471 of 2022 in I.A. No. ___ of 2022 in Comp. App (AT) No. 36 of 2022	SRG Altis Zeus Healthcare Pvt. Ltd. & Ors. Vs. Akash Bakhshi & Ors.	Pallav Mongia

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